

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 167 of 2014
& IA 277/14

Dated : 14th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

HEG Ltd. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Deepak Biswas
Mr. Nishith Mishra

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Aashish Bernarl for R-2

ORDER

Post the matter for hearing on 12th December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Jps/vg